## National Company Law Tribunal

## Allahabad Bench

CPNO. 94 ALD 12017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: Sybly Industailer Ltd & ons.

SECTION OF THE COMPANIES ACT/1 & B CODE: 230/232 of the Companies Act of

1. Shahs of Kazoni Advocate Petitioner Signature

2. KUDEEP SINGH - STA

D.L.

## CP No. (CAA) 94/ALD/2017

Sh. Shahid Kazmi, advocate for the petitioner. Sh Kuldeep Singh, proxy for the OL present. He seeks time to file supplementary affidavit, in response to the observation of this court made in its order dated 29.12.2017.

Hence, 10 working days is granted to the R.D for filing better affidavit in respect of the present Company Petition/ proposed Company Scheme.

The matter be listed on 30th January, 2018.

Date: 10/01/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)